



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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July 18, 2014

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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**RBI cancels Certificate of Registration of
M/s Om Shridevi Finance and Leasing Limited**

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial company (NBFCs) for carrying on the business of non-banking financial institution. Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s Om Shridevi Finance and Leasing Limited	B-22, First Floor, T.B. Revankar Complex, Vivekananda Hospital Road, Hubli-580029	A.02.00143 October 30 2003	April 23, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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